COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 97 OF 2015

Dated: 05th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Meghalaya Power Distribution Corporation Ltd. …Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Ms. Sakie Jakharia
Mr. Kaustav Pathak

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Learned counsel for the respondent seeks ten days time to file written submissions. He may file the same on or before 14.07.2016 after serving copy on the other side. Thereafter, learned counsel for the appellant may file his written submissions on or before 22.07.2016 after serving copy on the other side.

List the matter for further hearing on ***03.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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